NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.19/(MAH)/2013 CA No. 89/2014, 135/2014 & 204/2014

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.10.2017

NAME OF THE PARTIES: Mr. Ajay Kumar Garg

M/s. Budhrani Housing Developers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

NAME ICAMAL AGRANAL FRA GR 2 ANTLUDH GALS Bebitisner & 3. A JAY KUMMAR Practuring Company Secretary Secretary For Respondents

ORDER

C.A. Nos. 89/2014, 135/2014 & 204/2014 IN T.C.P. No. 19/397-398/CLB/MB/MAH/2013

- The Learned Representatives of both the sides are present. 1.
- Seeking adjournment on the ground that talks of Settlement are going on. 2.
- By consent adjourned to 24.11.2017. 3.

Bhaskara Pantula Mohan Member (Judicial)

04.10.2017

Sd/-

M.K. Shrawat Member (Judicial)